उपसभाध्यक्ष (सुश्री इंदु बाला गोस्वामी) : आपको अगली डेट पर बोलने का मौका मिलेगा। प्लीज़, आप वाइंड अप कीजिए।

श्री संजय सिंह : मैं दिल्ली के बारे में बता रहा हूं। दिल्ली का स्वास्थ्य बजट 14 परसेंट है। ...(**व्यवधान**)... हमने 520 मोहल्ला क्लीनिक्स बनाए हैं। **...(व्यवधान)...**

उपसभाध्यक्ष (सुश्री इंदु बाला गोस्वामी) : स्पेशल मेंशन्स। माननीय सदस्य आपका ही स्पेशल मेन्शन है।

श्री संजय सिंह : ठीक है, मैं अपनी स्पीच बाद में कन्टिन्यू करूंगा।

उपसभाध्यक्ष (सुश्री इंदु बाला गोस्वामी) : हाउस इसके बाद भी चलेगा और चर्चा जारी रहेगी। स्पेशल मेन्शन - श्री संजय सिंह जी।

SPECIAL MENTIONS

Need to review the recent hike in rate of Goods and Services Tax (GST)

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) **:** महोदय, हमारे देश में महंगाई हर रोज नया आसमान छू रही है। इस बढ़ती महंगाई ने आम आदमी के जीवन को हिला कर रख दिया है। महोदय, आज़ादी के बाद से आज पहली बार ऐसा हुआ है कि अब लोगों को आटा से लेकर अस्पतालों के कमरे, स्याही, दाह संस्कार और आम आदमी की जरूरत की हर चीज़ पर 5 परसेंट से लेकर 18 परसेंट तक टैक्स देना होगा। सरकार दाल, दही, लस्सी और चावल सभी पर टैक्स लगा रही है। यहां तक कि अब लोगों को अपने ही बचत खाते से पैसे निकालने पर टैक्स देना होगा। इस बेतहाशा कर वृद्धि से आम लोगों का जीविकोपार्जन और बरबाद हो जाएगा। पहले से ही देश में लगभग 19 करोड़ लोग हर रात खाली पेट सोने को मजबूर हैं और देश में पांच साल से कम उम्र के हर दिन लगभग 4,500 बच्चे भूख और कुपोषण के कारण मर रहे हैं। अकेले भूख के कारण हर साल तीन लाख से अधिक बच्चों की मौतें हो रही हैं जबकि देश हित में असली कदम यह होता कि गरीबों को महंगाई से राहत दिलाने का प्रयास किया जाता और जिनके पास अधिक धन-दौलत है, उनसे टैक्स की वसूली की जाती। सरकार का यह कदम देश में भुखमरी, कुपोषण और गरीबी को बढ़ावा देगा और लोगों को आटा-चावल के लिए भी तरसा देगा। उपरोक्त विकट परिस्थितियों को ध्यान में रखते हुए इस फैसले पर पुनः विचार करने की आवश्यकता है।

SHRI JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need for inclusion of Ho, Mundari and Bhumij languages in the Eighth Schedule to the Constitution

DR. SASMIT PATRA (Odisha): *Madam, through this special mention, I demand that the major tribal languages spoken by our tribal brothers and sisters in Odisha - Ho, Mundari and Bhumij - be included in the Eighth Schedule of the Constitution. Santhali language has already been included in the Eighth Schedule of the Constitution.

In the recently held 24th Eastern Zonal Council meeting in Bhubaneswar, the Hon'ble Chief Minister of Odisha, Shri Naveen Patnaik, reiterated the long-standing demand for inclusion of Ho, Mundari and Bhumij languages in the Eighth Schedule, which would help fulfill the aspirations of the tribal communities speaking these three languages in Odisha. Shri Naveen Patnaik also wrote a letter to the hon. Home Minister in this regard and requested to include these three languages in the Eighth Schedule of the Constitution.

The 'Ho' language is spoken by about 10 lakh tribals living in Odisha and Jharkhand. Mundari language is spoken by more than 6 lakh people of Odisha's Munda and Mundari tribes. Bhumij is spoken by about three lakh tribal brothers and sisters. These tribal languages of Odisha are highly eligible for inclusion in the Eighth Schedule of the Constitution.

I strongly demand that the Central Government take necessary steps as soon as possible to include the Ho, Mundari and Bhumij languages in the Eighth Schedule of the Constitution. This will fulfill the long-standing demand of the tribal who speak these languages and will help in building an inclusive society.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the mention made by the hon. Member.

THE VICE-CHAIRMAN (MS. INDU BALA GOSWAMI): Shri Sujeet Kumar; he is not present. Shri Ayodhya Rami Reddy Alla.

* English translation of the original speech delivered in Odia.